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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-05/2018/ 5730/A

From :- Shri S. Choudhury
Deputy Registrar (Admn.),
Gauhati High Court,
Guwahati.

To, ✓ Shri Susil Kumar Sarma
Member, Motor Accident Claims Tribunal,
Nagaon.

Dated Guwahati, the 28th September, 2018.

Sub:- **Permission to avail LTC.**

Ref : Your Memo No. MACT/N/660 dated 24.09.2018.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail LTC, w.e.f. 18.10.2018 to 21.10.2018 for the block period 2018-2021, to visit Puri, by the shortest possible route, as per existing Rules.

Yours faithfully,

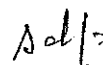

28/9/2018
DEPUTY REGISTRAR (ADMN.-I)

BW

Memo NO. HC.VII-05/2018/
Copy to:-

/A, dated

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.



DEPUTY REGISTRAR (ADMN.-I)